



Government of Jammu and Kashmir
Home Department, Civil Secretariat, J&K
Srinagar/Jammu

Notification

Jammu, the 3rd December, 2018.

SRO 535 Whereas, the Government vide notification SRO-313 dated 25.08.2010 appointed District and Sessions Judge, Rajouri as Arbitrator to determine the award of compensation in respect of land measuring 15 Kanals 11 Marlas, 17 Kanals 12 Marlas, 10 Kanal, 18 Marlas and 17 Marlas bearing khasra Nos. 63, 48, 55 and 49 respectively situated in Village Pathan Mohra, Tehsil and District Rajouri, and

Whereas, on the request of the Arbitrator, the Government extended the time period for completing arbitration proceedings vide SRO-150 dated 13th May, 2011 in respect of the said land situated at village Pathan Mohra, Tehsil and District Rajouri; and

Whereas, the said Arbitrator could not complete the arbitration proceedings and make an award within the stipulated period of time; and

Whereas, the said Arbitrator again requested for extension in time for determining the amount of compensation in respect of land situated in Village Pathan Mohra, Tehsil and District Rajouri; and

Whereas, the Government having considered the matter, has decided that extension in time for completion of arbitration proceedings be granted

Now, therefore, in pursuance of Sub-rule(1) of rule 10 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Rules, 1969, the Government hereby directs that the time for making the award shall and shall always be deemed to have been extended by a further period four months from the date of issuance of this notification.

By order of the Government of Jammu and Kashmir.

Sd/-

(R.K Goyal) IAS,
Principal Secretary to the Government,
Home Department

Dated:- 03.12.2018

No. Home/CL-79/2009

Copy to the:-

1. Principal Secretary to Hon'ble Governor, J&K State.
2. Commissioner/Secretary to Government, Revenue Department.
3. Divisional Commissioner, Jammu.
4. Secretary to Govt., Deptt. of Law, Justice and Parliamentary Affairs(w.7.s.c).
5. Director, Archaeology, Archives and Museums, J&K.
6. Principal Director, Defence Estates, Northern Command, Satwari, J&K Jammu.
7. Deputy Commissioner, Rajouri.
8. Special Secretary to Chief Secretary J&K.
9. Private Secretary to Hon'ble Advisor (V).
10. Private Secretary to Hon'ble Advisor(K).
11. Private Secretary to Hon'ble Advisor(G).
12. Private Secretary to Principal Secretary to Government, Home Department.
13. Defence Estates Officer, Rajouri Poonch Circle.
14. I/C, Website, Home Department.
15. Government Order/Stock file— (w.2.s.c).

(Rashid Raina) KAS

Under Secretary to the Government
Home Department

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